

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO 1571
TO BE ANSWERED ON 10.02.2023

PROJECTS UNDER NIRBHAYA FUND IN ANDHRA PRADESH

1571. SHRI RAM MOHAN NAIDU KINJARAPU:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of the projects approved under the Nirbhaya Fund in the State of Andhra Pradesh;
- (b) the details of funds allocated to Andhra Pradesh thereunder during 2019-2022;
- (c) whether any monitoring or audit of Nirbhaya Fund Utilization has been done so far; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) & (b) : The projects/ schemes appraised by Empowered Committee (EC) under Framework for Nirbhaya Fund are having staggered implementation schedule. While some of the appraised projects are directly implemented by Central Ministries/ Departments; majority of the projects are implemented through State Governments/ Union Territory Administrations in which Central Government releases the funds to States/ UTs as per prescribed fund-sharing pattern of respective projects/ schemes.

The proposal received from various authorities for implementation in Andhra Pradesh under Nirbhaya Fund includes proposals for Abhaya Project for safety of women and girl child, Emergency Response Support System, One Stop Centre, Universalisation of Women Helpline, Central Victim compensation fund, Cyber Crime Prevention against Women & Children (CCPWC), Setting up and strengthening Anti Human Trafficking Units, Setting up and strengthening of Women Help Desks in Police Stations, Setting up of Fast Track Special courts, Proposal for customization, deployment and management of State-wise vehicle tracking platform, Safe City Project, Strengthening of DNA analysis, Cyber Forensic and related facilities in State Forensic Laboratories, customization, deployment and management of State-wise AIS 140 Vehicle Tracking Platform etc. As reported by concerned Ministries / Departments / Implementing Agencies, a total of Rs. 124.18 crore has been allocated / released to State Government of Andhra Pradesh during the year 2017-18 to 2021-22.

(c) & (d): An Empowered Committee (EC) of Officers constituted under the Framework for Nirbhaya Fund appraises and recommends the proposals for funding under Nirbhaya Fund and reviews the status of implementation of approved projects from time to time in conjunction with the concerned Ministries/ Departments/ Implementing Agencies (IAs). The Ministries/ Departments/ IAs also review and monitor the progress of their respective Schemes/ projects to ensure faster implementation at their level.
